

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF JAY POLYPACK PRIVATE LIMITED

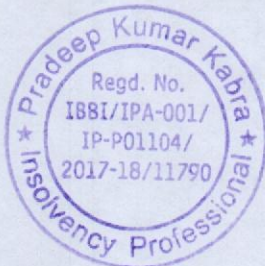
RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/s. Jay Polypack Private Limited
2.	Date of incorporation of corporate debtor	10 th December, 2011
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U21014GJ2011PTC068153
5.	Address of the registered office and principal office (if any) of corporate debtor	B-30, Amarjyot Duplex, Chankyapuri, New Sama Road, Vadodara-390024, Gujarat, India
6.	Insolvency commencement date in respect of corporate debtor	27.05.2020 (Order received on 21.10.2020)
7.	Estimated date of closure of insolvency resolution process	19.04.2021
8.	Name and registration number of the insolvency professional acting as interim resolution professional	CA IP Pradeep Kumar Kabra Regn. No. IBB/IPA-001/IP-P01104 /2017-18/11790
9.	Address and e-mail of the interim resolution professional, as registered with the Board	CA Pradeep Kumar Kabra, Insolvency Professional M-19-21, Metro Tower, Ring Road, Surat-395002, Gujarat Email:- ippradeepkabra@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	CA Pradeep Kumar Kabra, Insolvency Professional M-19-21, Metro Tower, Ring Road, Surat-395002, Gujarat Email:- ippradeep.jay@gmail.com
11.	Last date for submission of claims	04.11.2020
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N.A.
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N.A.
14.	Relevant Forms: & Details of authorized representatives available at:	https://ibbi.gov.in/home/downloads https://www.ibbi.gov.in/legal-framework/updated N.A.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/s. Jay Polypack Private Limited on **27.05.2020** (Order received on **21.10.2020**).

The creditors of M/s. Jay Polypack Private Limited, are hereby called upon to submit their claims with proof on or before **04.11.2020** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



FOR JAY POLYPACK PRIVATE LIMITED
IN CIRP

IRP/RP

CA IP Pradeep Kumar Kabra
Interim Resolution Professional for M/s Jay Polypack Private Limited
M-19-20-21, Metro Tower, Ring Road, Surat - 395002
IBBI Registration No.: IBB/IPA-001/IP-P01104 /2017-18/11790
Email: ippradeep.jay@gmail.com

Date: 23.10.2020
Place: Surat